

unscrupulous elements colluding to get and operate unauthorised LPG connections cannot be ruled out, it is not fact that more than twenty five percent connections fall in this category.

(c) While no enquiry specifically directed at this aspect of unauthorised connections has been made, whenever the oil companies come across such connections during the course of their inspections/operations, appropriate action is taken.

(d) There is no such proposal.

Coal Production

3193. SHRI GADADHAR SAHA: Will the

| | 1980-81 | 81-82 | 82-83 | 83-84 | 84-85 | 85-86 |
|-------------------|---------|--------|--------|--------|--------|--------|
| Target | 113.50 | 121.00 | 133.00 | 142.00 | 152.00 | 154.50 |
| Actual Production | 113.90 | 124.23 | 130.50 | 138.22 | 147.41 | 154.24 |

(b) Factors responsible for non-realisation of the coal production target are as follows:-

1. Shortfall in production in SCCL during the years 1983-84 and 1984-85 due to constant industrial relations problem.

2. Shortfall in production in the year 1983-84 and 1984-85 in CIL because of poor performance of ECL and BCCL due to problems of power supply, delay in opening of new mines, difficult working and geo-mining conditions etc.

(c) The target of coal production (All India) set for the terminal year of the 7th Plan i.e. 1989-90 is 226 million tonnes

Quality Control measures by Car Companies

3194. SHRIMATI N.P. JHANSI LAKSHMI: Will the Minister of INDUSTRY be pleased to state:

(a) whether any quality control measures are being enforced by the car manufacturing units in the country; and

(b) if so, details therefore?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL

Minister of ENERGY be pleased to state:

(a) the target and actual production of coal, year-wise from 1980-81 to 1985-86;

(b) the factors responsible for slow progress in this sector; and

(c) the target set for the Seventh Five Year Plan Period?

THE MINISTER OF ENERGY (SHRI VASANT SATHE):(a) Target and actual production of coal during the year 1980-81 to 1985-86 are as under:-

(In million tonnes)

DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). The manufacturers of passenger cars are adopting quality control measures through indigenous R & D as well as import of know-how. Consumer awareness and competitive market forces have also led the manufacturers to pay greater attention to quality. The importance of this aspect has also been emphasised in the deliberations of the Development Council for Automobiles & Allied Industries. As a result of modernisation, leading manufacturers have introduced models of cars which are more efficient.

Contract with Sultanate of Oman for providing Phone connections

3195. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of work completed and foreign exchange earned as on 30th September, 1986 by Telecommunications Consultants India Limited under the contract entered by it with the Sultanate of Oman for providing phone connections there; and

(b) the details of the contract with regard to the number of phone connections to be